

by banks and financial institutions to entrepreneurs belonging to SC/ST are as follows :

(1) Preference in lending under Priority Sector.

(2) Special bankable schemes in District/Block Credit Plans.

(3) Preference in Integrated Rural Development Programme and Training of Rural Youth for self-employment programme. At least 30% of the beneficiaries should be from SC/ST.

(4) Such entrepreneurs as are eligible under the D.R.I. Scheme can obtain loans upto Rs. 6,500 at 4% rate of interest. 40% of the credit under the scheme is earmarked for persons belonging to SC/ST.

(5) In the case of I.D.B.I. Refinance Scheme, promoters' contribution might be reduced to 5% of the project cost.

(6) For composite term loans upto Rs. 25,000 a concessional rate of interest of 10.25% is chargeable even if the unit is not located in backward areas.

In addition, the Small Industry Development Organisation has formulated, a special component plan for Scheduled Castes/Scheduled Tribes under which following facilities are being provided to SC/ST entrepreneurs.

(i) Training Courses exclusively for SC/ST candidates in various Entrepreneurial Development Programme.

(ii) Reservation of seats for candidates belonging to SC/ST communities in all the training courses conducted by SIDO.

(iii) Subsidised assistance to small entrepreneurs belonging to SC/ST for availing services from private consultants.

(iv) Reservation in Interest subsidy Scheme.

(v) Concessional rates for SC/ST entrepreneurs in Providing consultancy services and testing facilities.

(vi) Special publicity for SC/ST Groups.

(vii) Organisational support in tribal and backward areas.

(b) and (c). The above facilities are available to all SC/ST entrepreneurs desirous of setting up small scale units in any State or Union Territory of the country including Orissa.

Development of Tourism along Pong Dam Lake, Himachal Pradesh

2540. PROF. NARAIN CHAND PARASHAR : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state.

(a) whether I.T.D.C. have taken any steps to develop tourism along Pong Dam lake in Kangra district of Himachal Pradesh; and

(b) if so, the nature of the steps taken and the amount earmarked for the purpose ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA) : (a) No. Sir.

(b) Does not arise.

Supply of wheel sets by durgapur steel plant to Railways

2541. PROF. MADHU DANDAVATE : Will the Minister of STEEL AND MINES be pleased to state :

(a) what was the total number of wheel sets promised by the Durgapur Steel Plant to the railways to be used for wagons during the year 1980 ; and

(b) what is the actual supply made to the Railways ?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b). Normally the production plan and delivery commitments

pertain to a financial year (April-March). However, based on the commitments made by Durgapur Steel Plant for the 4th Quarters of 1979-80 (January-March) and the three Quarters of 1980-81 (April-December), the delivery commitments and actuals for 1980 (Calendar year) are as under :

(In Numbers)

Particulars	Commitment	Supply
Assembled Sets	16,828	11,481 (Plus 178 Nos: 10-T sets un-planned)
Loose Wheels	9,817	6,461
Loose Axles	2,550	1,087
Total Equivalent sets @	20,950	13,997 +178
		14,175

@Equivalent set—Assembled set+1/3 (Loose Wheels+Loose axles)

Loans advanced by Government Financing Institutions to Mohan Ortmann

2542. **SHRI PIUS TIRKEY :** Will the Minister of FINANCE be pleased to state :

(a) what are the loans advanced by Government financing institution to Mohan Ortmann ;

(b) what is the repayment schedule ;

(c) what was the projected profits and what are the actual profits and the reasons for the shortfall and the action proposed to safeguard the institutions advances ; and

(d) are institutions advances sufficiently secured, if so, in what a manner ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT) : (a) and (b). The Industrial Development Bank of India, the Industrial Finance Corporation of India, the Industrial Credit and Investment Corporation of India and the Life Insurance Corporation of India have advanced loans of Rs. 127.36 lakhs and a Foreign Currency loan of DM 11.46 lakhs to Mohan Ortmann & Herbst Ltd. The loans are repayable in 14 half-yearly instalments commencing from November/December, 1981 and ending in May/June, 1988.

(c) & (d). The projected and actual profits of Mohan Ortmann & Herbst are as under :

	For the year ended 31st March			
	1977	1978	1979	1980
Projected	-12.98	+65.62	+40.94	+59.51
Actual	-0.03	-44.60	+0.38	-43.39